

**HIGH COURT OF SIKKIM
GANGTOK**

No...6.../HCS/COMP

Date: 19/06/2014

NOTIFICATION

In partial modification of the Notification No.27/HCS/COMP dated 27.02.2013, Hon'ble Steering Committee, e-Court Mission Mode Project, High Court of Sikkim is pleased to re-constitute the Process Re-engineering and Change Management Committee (PR & CM Committee) for preparing report on methodology, planning and strategy of PR & CM Committee under e-Court Mission Mode Project.

The members for the aforesaid committee are as follows:-

1. Mrs. Nina Kunwar, Additional Registrar cum Senior Reader.
2. Ms. Tshering Choden Bhutia, Assistant Registrar.
3. Mr. Gautam Barma, Scientific Officer, NIC.
4. Mrs. Bhagwati Gurung, UDA.
5. Mr. Sujeet Pradhan, Console Operator.
6. Mrs. Sunita Basnett, DEO-cum-Account Clerk.

By Order

N. G. Sherpa.

(N.G. Sherpa)

Registrar/Central Project Coordinator

Memo No: 3311-22/HCS

Dated: 19.06.2014

1. Mr. Ashok Ukrani, Member Judicial, e-Committee, Supreme Court of India, New Delhi.
2. Shri C.L.M Reddy, Senior Technical Director, NIC, New Delhi.
3. Mrs. Nina Kunwar, Additional Registrar cum Senior Reader.
4. Ms. Tshering Choden Bhutia, Assistant Registrar, High Court of Sikkim.
5. Dy. Registrar-cum-PS to the Hon'ble, the Chief Justice High Court of Sikkim.
6. Dy. Registrar-cum-PS to the Hon'ble Steering Committee, High Court of Sikkim.
7. Mr. Gautam Barma, Scientific Officer, NIC, Gangtok.
8. P.A to Registrar General, High Court of Sikkim.
9. P.A to Registrar/Central Project Coordinator, High Court of Sikkim.
10. Mrs. Bhagwati Gurung, UDA, High Court of Sikkim.
11. Mr. Sujeet Pradhan, Console Operator, High Court of Sikkim.
12. Mrs. Sunita Basnett, DEO-cum-Account Clerk, High Court of Sikkim.
13. File &
14. Guard File.

N. G. Sherpa.

(N.G. Sherpa)

Registrar/Central Project Coordinator